

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 118 OF 2016

AND

APPEAL NO. 151 OF 2016

Dated: 07th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

APPEAL NO. 118 OF 2016

**Welspun Renewable Energy Pvt. Ltd. ...Appellant(s)
Vs.
Tamilnadu Electricity Regulatory Commission ...Respondent(s)
& Anr.**

Counsel for the Appellant(s) : Mr. Hemant Sahai
Ms. Puja Priyadarshini
Mr. Aditya Singh
Mr. Nived Veerapaneni

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. S. Vallinayagam
Mr. G. Umapathy
Ms. S. Amali for R-2

APPEAL NO. 151 OF 2016

**National Solar Energy Federation of India ...Appellant(s)
Vs.
Tamil Nadu Electricity Regulatory Commission ...Respondent(s)
& Anr.**

Counsel for the Appellant(s) : Mr. Hemant Sahai
Ms. Puja Priyadarshini
Mr. Aditya Singh
Mr. Nived Veerapaneni

Mr. Rakesh Shah (*Rep.*)

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. S. Vallinayagam

Mr. G. Umapathy

Ms. S. Amali for R-2

ORDER

Heard Mr. Hemnt Sahai, learned counsel for Appellant for some time.

List the matter for further hearing on **08-03-2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/pk